

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2329  
TO BE ANSWERED ON 12.03.2026**

**SCHOOLS FOR CHILD LABOURERS**

**2329. SHRI C. VE. SHANMUGAM:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether it is a fact that Government has set up National Child Labour Project (NCLP);**
- (b) if so, the details thereof;**
- (c) the details of children in the age group of 5-14 years working in the country at present; and**
- (d) the details of Central Child Labour Schools set-up in the country so far since the inception of NCLP, year-wise?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d): The Ministry of Labour & Employment implemented the National Child Labour Project (NCLP) Scheme for the rescue and rehabilitation of child labourers which was subsumed with Samagra Shiksha Abhiyan (SSA), a scheme of the Ministry of Education, with effect from 01.04.2021. Under the scheme, children in the age group of 9–14 years were rescued from work and enrolled in NCLP Special Training Centres (STCs), where they were provided with bridge education and other support services before being mainstreamed into the formal education system. As per the information received from the District Project Societies, as on 31.03.2021, 1225 Special Training Centres in 59 districts were operational.**

**As per “Crime in India” a publication of National Crime Records Bureau, 1390 number of cases were registered during calendar year 2023 under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 in the country.**

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